

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:851

ANSWERED ON:24.07.2015

Pictorial Warnings on Tobacco Product Packages

Venugopal Shri K. C.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the reasons for postponement or withdrawal of bigger pictorial health warnings on 85 per cent covering areas of cigarette and other tobacco product packages in the country;
- (b) whether the Government has received representations from various quarters including public representatives for and against bigger pictorial health warnings, and if so, the details thereof; and
- (c) the time by which bigger pictorial health warnings on 85 per cent covering areas of cigarette and other tobacco product packages are likely to be implemented in the country?

Answer

ANSWER

THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)

- (a): The Committee on Subordinate Legislation (COSL), 16thLokSabha, is examining the Rules related to implementation of the new pictorial health warnings notified vide G.S.R. 727 (E) dated 15.10.2014. The Committee submitted its interim report to LokSabha on 18 March 2015, recommending, inter alia, to keep in abeyance the implementation of the Rules till the Committee finalizes the examination of the subject and arrive at appropriate conclusions and presents a report to the Parliament. Accordingly, a corrigendum was issued on 26th March, 2015, suspending the date of implementation and stating that the date of implementation of the Rules shall be as appointed/ notified by the Government.
- (b): The Government has received representations from various quarters including public representatives for and against implementation of bigger pictorial health warnings. Details of some of the key representations received is at ANNEX .
- (c): As per the recommendations of the interim report submitted by the Committee on Subordinate Legislation (COSL), the implementation of the rules related to implementation of the pictorial health warnings covering 85% display area of tobacco products packages has been kept in abeyance till the Committee finalizes the examination of the subject and arrives at appropriate conclusions and presents report to the Parliament.